

**CWP PIL No. 16 of 2023 (O&M)**

**Prithvi Raj Yadav**

**versus**

**Punjab & Haryana High Court, Chandigarh and others**

Present:- Mr. Prithvi Raj-petitioner in person.

Mr. Satya Pal Jain, Addl. Solicitor General of India with  
Mr. Narender Kumar Vashisth, Senior Panel Counsel  
for respondent-UOI.

Mr. Vipul Goel, Advocate (Executive Member) for  
Bar Association of Punjab and Haryana High Court.

Mr. Hassan Thakur, Advocate for  
Ms. Diya Sodhi, Advocate, for respondent No.5.

Mr. Kanwal Goyal, Advocate and  
Ms. Sheena Dahiya, Advocate, for respondent No.1.

Mr. Amit Jhanji, Senior Standing Counsel with  
Mr. J.S.Chandail, Addl. Standing Counsel for U.T. Chandigarh,  
respondents No.2, 4 and 6.

Mr. Swaran Singh Tiwana, Advocate, Secretary,  
Punjab and Haryana High Court Bar Association.

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It has been informed by the petitioner, who appears in person, that parking fee is being charged by the Bar Association of Punjab and Haryana from Advocates, government officials, litigants as well as from the employees of this High Court for parking their vehicles in the High Court premises. A receipt of parking fee of Rs.50/- has been attached which though does not indicate the name of the person making or receiving payment but this Court has received similar complaints on administrative side.

No parking fee can be charged in the premises of the High Court without the permission of UT-Chandigarh Administration and the High Court.

Thus this Court issues a writ of prohibition that henceforth no parking fee shall be charged from any litigant, employee, government officials, Advocates etc. visiting the High Court.

Any violation of this order shall be treated to be Contempt of this Court.

The Registrar General of this Court is directed to communicate this order to the President of the Bar Association of Punjab and Haryana, Advocates General of both the States of Punjab and Haryana as well as to the President of the Employees Association of Punjab and Haryana.

List again on 08.11.2024.

**(SHEEL NAGU)  
CHIEF JUSTICE**

**(ANIL KSHETARPAL)  
JUDGE**

**19.10.2024**  
ravinder sharma